

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 224

New IA(Com.A)-139/2023

In

CP.CAA-28(ND)/2023

IN THE MATTER OF:

M/s. Cargo Service Center Skill AND Training Academy Pvt Ltd. and Delhi
Cargo Services Center Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 08.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Prashant Mishra, Mr. Pranav Mishra,
Advocates.

For the OL : Hemlata Rawat and Aayushmaan Vatsyayana

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on **29.05.2023.**

Sd/-
(Court Officer)